

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 18-11-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.

For Respondent(s)

Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent in Crl.A. Nos.865 & 866/2023 have filed counter affidavit.

Ld. counsel for the appellant has filed an Application for substituted service in respect of the sole respondent in Crl.A. No.867/2023. Application is hereby allowed. Proof of publication be filed within four weeks.

Original records have been received from the High Court as well as Trial Court.

It has been informed that earlier Ld. counsel for the sole respondent has been designated as Senior Advocate. Let alternative arrangement notice be issued.

List again on 3.1.2025.

SUJATA SINGH
Registrar

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